CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Review Petition No. 4/RP/2018 In Petition No.419/MP/2014

Coram:

Shri P. K. Pujari, Chairperson Dr. M. K. Iyer, Member

Date of Order: 20th of February, 2019

In the matter of:

Corrigendum to order dated 24.1.2019 in Review Petition No.4/RP/2018 in Petition No.419/MP/2014.

In the matter of:

Petition for review of the order dated 27.6.2016 in Petition No. 419/MP/2014 under Section 94 of the Electricity Act, 2003 read with Order 47 Rule 1 of the CPC and Regulation 103(1)of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 pursuant to order dated 1.12.2017 passed by APTEL in Appeal No.193/2016.

And In the matter of:

Raichur Sholapur Transmission Company Private Limited Patel Estate Road, Jogeshwari West, Mumbai – 400102

Review Petitioner

Vs

 Power Grid Corporation of India Limited B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi -110016

2. Gujarat Urja Vikas Nigam Limited Sardar Patel Vidyut Bhavan,

Race Course, Vadodara -390007 Gujarat, India- 492101

3. Madhya Pradesh Power Trading Company limited
Shakti Bhawan, Vidyut Nagar,
Rampur, Jabalpur,
Madhya Pradesh – 482008

4. Chhattisgarh State Power Distribution Company Limited Energy Info Tech Centre, Daganiya, Raipur, Chhattisgarh – 492013

5. Goa State Electricity Electricity Department, Government of Goa, 3rd Floor, Vidyut Bhavan, Tiswadi, GOA - 403001.

6. Electricity Department, Daman, Plot No.35, OIDC Complex, Near Fire Station, Somnath Nani Daman – 396210

7. DNH Power Distribution Corporation Limited Vidhyut Bhavan, Opp. Secretariat, Silvassa- 396230

8. Madhya Pradesh Audyogik Kendra Vikas Nigam Limited 3/54, Press Complex, Free Press House, Agra-Mumbai Road, Indore, Madhya Pradesh -452008

9. Jindal Power Limited,
 12, Bhikaji Cama Place, New Delhi -110066

PTC India Limited,
 2nd Floor, NBCC Tower,
 15 Bikajji Cama Place,
 New Delhi -110066

12. Adani Power Limited Opp. Mayor Bungalow, Law Garden, Ahmedabad - 380006 Gujarat, India.

13. Heavy Water ProjectDepartment of Atomic Energy5th Floor, Vikram Sarabhai Bhavan,Anushakti Nagar,Mumbai – 400094

14. Kerala State Electricity Board, Vydyuthi Bhavanam, Pattom, Thiruvanathhapuram-690004

15. Tamil Nadu. Generation and Distribution Corporation Limited NPKRR Maaligai,
144, Anna Salai,
Chennai – 600002

16. Electricity Department Govt. of Puducherry, Cuddalore Road, Marapalam, Mudaliarpet, Puducherry– 685004

17. Northern Power Distribution Company of A.P Limited Vidyut Bhavan, Nakkalgutta, Hanamkonda, Warangal- 506001

18. Eastern Power Distribution Company of A.P Limited Vidyut Bhavan, Nakkalgutta, Hanamkonda, Warangal- 506001

18. Eastern Power Distribution Company of A.P LimitedP& T Colony, Seethammadhara,Vishakhapatnam – 530013

19. Southern Power Distribution Company of A.P Limited House No.19-13-65/A, Behind Srinivasapuram Kalayana Mandapam, Kesavyanagunta, Tiruchanoor Road, Tirupati– 517501

20. Central Power Distribution Company of A.P Limited Asmangadh, New Malakpet, Hyderabad – 500060

21. Power Company of Karnataka Limited

5th Floor, KPTCL Building, Kaveri Bhavan, Gandhi Nagar, Bangalore'- 56000

22. Lanco Power Limited Plot No.4, Software Units Layout, HITEC City, Madhapur, Hyderabad – 500081

23. Maharashtra State Electricity Distribution Company. Limited Hongkong Bank Building, M.G. Road, Fort, Mumbai – 400001Respondents

<u>Corrigendum</u>

At Page 4, line 9 of the order dated 24.1.2019, the word "PGCIL" shall be substituted with the word "GUVNL".

2. All other terms of the order dated 24.1.2019 in Review Petition No.4/MP/2018

remain unaltered.

Sd/-(Dr. M. K. Iyer) Member Sd/ (P. K. Pujari) Chairperson